

HIGH COURT OF SIKKIM

Record of proceedings

Cont. Cas (C) No. 04 of 2025

MANI KUMAR SUBBA

.... PETITIONER

VERSUS

RAVINDRA TELANG IAS & ANR.

.... RESPONDENTS

Date: 02.09.2025

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. Anuradha Tamang, Advocate. (On behalf of
Mr. Yam Kumar Subba, Advocate)
Mr. Mukkum Hang Limboo, Advocate.

For Respondents: Mr. Zangpo Sherpa, Additional Advocate
General.
Mr. Yadev Sharma, Government Advocate.

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I.A. No. 01 of 2025

1. The learned counsel for the petitioner desires to withdraw I.A. No. 01 of 2025 which is an application for adjournment. It is further submitted that the petitioner also seeks to withdraw the present Contempt Case (C) No. 04 of 2025 with liberty to approach this Court if need arises. Accordingly, permission is granted. I.A. No. 01 of 2025 as well as Contempt Case (C) No. 04 of 2025 stands disposed of as withdrawn.

Judge